NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	, , , , , , , , , , , , , , , , , , , ,
COMPANY PETITION/APPLICATION NO.	CP(CAA)06/230/HDB/2018
NAME OF THE COMPANY	EFSL Trading Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAUINDRA ANKAM	Advocate	raviankamlas@	Ang
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr. Ravindra Ankam, Learned Counsel for the Petitioner and Mr. M. Anil Kumar, Learned Counsel for the Respondent (Official Liquidator) .At their request case is posted on 1.03.2018

MEMBER (Judl)

Pavani